

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 47

MA 3553/2019 MA 133/2020 MA 645/2020

In
C.P.(IB)1386/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 03.05.2024

NAME OF THE PARTIES: ERICSSON INDIA PVT LTD V/s RELIANCE
TELECOM LIMITED

Section 12, 43 & 44 OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016

ORDER

1. Mr. Chetan Kapadia, Sr. Advocate a/w Mr. Siddharth Ranade and Ms. Nishi Bhankharia and Mr. Kazvin Kapadia, Ld. Counsel for Applicant China Development Bank present in IA 126/2020 and IA 646/2020. Mr. Gaurav Joshi a/w Mr. Udit Raghuvanshi, Ld. Counsel for RP present in IA 3355/2019, IA 126/2020 and IA 646/2020. Mr. Chetan Kapadia, Sr. Advocate a/w Mr. Siddharth Ranade and Ms. Nishi Bhankharia and Mr. Kazvin Kapadia, Ld. Counsel for Respondents in IA 3555/2019 present.
2. Ld. Proxy counsel for the Applicant submits that arguing counsel Mr. Chetan Kapadia, Sr. Advocate is held up in high court, accordingly, seeks a short date. Time granted.
3. List this matter 14.05.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)